

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6923-6924/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.

Respondent(s)

Date : 14-11-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Appearance :Ld. counsel for petitioner is present.  
None appeared for the Respondents.

Service of notice is complete on Respondent No. 3 but no one has chosen to enter appearance on his behalf.

Four weeks' time is granted to Respondent Nos. 1 and 2 to file Counter Affidavit.

Four weeks' time as a last chance is granted to Respondent No. 4 to file Counter Affidavit.

For deceased Respondent No. 5, death certificate has been filed. Hence, matter be processed for listing before the Hon'ble Judge in Chambers for further orders.

SURINDER S. RATHI  
Registrar